

preventive measures have already been taken. I have detailed in my earlier replies as to what actions have been taken. Sometimes we find it very difficult to convince some of the hon. Members. If my hon. friend takes some pains to come to me, I will discuss with him in detail in my office also. As I have already stated, his suggestions will be taken note of. I am personally taking interest in this. As I have already said, the hon. Member is welcome to my chamber also and we can discuss.

14.32 hrs.

STATEMENT CORRECTING REPLY TO STARRED QUESTION NO. 216 DATED 27TH MARCH, 1985 RE : PERSONS MURDERED DURING LOK SABHA AND ASSEMBLY ELECTIONS AND GIVING REASONS FOR DELAY IN CORRECTING THE REPLY

[English]

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN) : In para 3 of the Statement laid on the Table of the Lok Sabha in answer to Starred Question No. 216 on 27th March, 1985, the following was stated :

"3. According to information received from the Election Commission of India, the statewide number of Polling Stations where fresh poll was ordered due to booth capturing during the Lok Sabha elections is as follows :

Name of State/UT	Number
1. Andhra Pradesh	29
2. Bihar	155
3. Manipur	2
4. West Bengal	2
5. Haryana	3
6. Jammu and Kashmir	30
7. Uttar Pradesh	38"

The figures '155' and '38' shown respectively against Bihar and Uttar Pradesh in the above answer may be substituted by the figures '159' and '37' respectively.

The delay in making the correction statement is due to receipt of revised figures from the Election Commission subsequently.

14.33 hrs.

MATTERS UNDER RULE 377

[English]

- (i) Need for regular checking of lamp posts and underground cables to detect broken live wires and prevent electrocution

SHRIMATI KISHORI SINHA (Vaishali) : Sir, there have been a number of reports of people being electrocuted by coming into contact with live wires which are the result of carelessness by the Delhi Electricity Supply Undertaking. On July 30 alone two such deaths were reported. Often the live wires are hidden under a bush or are lying on the road waiting for a prey. The wires leading to the lamp posts could often be seen in Delhi and New Delhi broken off and projecting on to the roads. Some urgent steps have to be taken to protect the unwary public from these dangers and the DESU must be activated to close all such holes and approaches through which live wires are going. Regular checks of lamp posts and underground cables should also be instituted. The matter should be viewed with grave concern.

- (ii) Need for central intervention in implementation of Telugu Ganga Water Project to provide water for irrigation in Rayalaseema in Andhra Pradesh

SHRI K. RAMACHANDRA REDDY (Hindupur) : Mr. Deputy Speaker, Sir. When Telugu Desam Government decided to give water for irrigation in Guddapah and Kurnol districts, the whole population of water starved Rayalaseema felt that a